

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 324 /Confdl. /2021
I-8-6/2001

Bilaspur, dated 27 / 03 /2021

Copy of order no. 4482/1230/XXI-B/C.G./21 dated 27.03.2021 of the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Shri Sanjay Kumar Soni, the then I Civil Judge Class-I and Chief Judicial Magistrate, Kawardha presently Headquarters at Kawardha for information and compliance. **He is directed to take charge at his new place of posting on or before 08.04.2021 and send the taking over charge reports to this Registry at the earliest.**

Contd....2/-

(2)

- (21) District & Sessions Judge, Kabirdham (Kawardha) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry.
- (22) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdalpur)/ Koriya (Baikunthpur) /Surguja (Ambikapur)/ Raigarh/ Rajnandgaon/ Mungeli/ Dhamtari/Mahasamund /Kondagaon/ Surajpur/ Korba /Raipur/Janjgir-Champa/Durg/Bilaspur for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) I/c. Registrar (Computerization)/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

Sanjay
27.03.21

(SANJAY KUMAR JAISWAL)
I/C. REGISTRAR GENERAL

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GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, RAIPUR (C.G.)

ORDER

Raipur, dated 27.03.2021

F.No. /1230/XXI-B/C.G./21 In compliance of Memo No.312/I-8-6/2001 (Pt.IV)/Confdl/2017, Bilaspur, Dated 25th March, 2021, and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdraws the services of Shri Sanjay Kumar Soni, Member of Lower Judicial Service, from the High Court of Chhattisgarh, places him under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints him as Secretary, District Legal Services Authority, Dantewara on deputation from the date he assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**


(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

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Endt.F.No.- /1230/XXI-B/C.G./21 Naya Raipur, dated-27.03.2021

Copy forwarded to,-

27 MAR 2021

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No.312/I-8-6/2001(Pt.IV)/Confdl/2021, Bilaspur, Dated 25th March, 2021,
2. Accountant General, Chhattisgarh, Raipur,
3. Member Secretary, C.G. State Legal services authority, Bilaspur,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
6. Shri Sanjay Kumar Soni,
7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
8. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department, for information and necessary action.


27.3.21

(Maneesh Kumar Thakur) ✎
Additional Secretary,
Government of Chhattisgarh,
Law and Legislative Affairs Department.